

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>EP NO. 3/17 &amp; IA 874/17 in A.NO. 301/13</b> (IA 874/17- for exemption from filing certified copy of the judgment and typed copies of dim Annexure)	Tata Power Delhi Distribution Limited Vs. North Municipal Corporation of Delhi (North Delhi Municipal Corporation) & Ors	3101/2017 Dated 18/09/2017	16/10/2017		<b>03/11/2017</b>  <b>(C-II)</b>
2.	<b>EP NO. 4/17 &amp; IA 886/17 in IA 421/13 in DFR NO. 1975/13</b> (IA 886/17- for exemption from filing certified copy of the order and typed copies of dim Annexure)	Tata Power Delhi Distribution Limited Vs. North Municipal Corporation of Delhi (North Delhi Municipal Corporation) & Ors	3490/2017 Dated 16/10/2017	16/10/2017		<b>03/11/2017</b>  <b>(C-II)</b>
3.	<b>IA 876/17 in DFR NO. 3045/17</b> (IA 876/17- for delay in filing)	Jaipur Vidyut Vitaran Nigam Limited & Ors. Vs. Rajasthan Electricity Regulatory Commission & Anr.	3045/2017 Dated 13/09/2017	17/10/2017		<b>03/11/2017</b>  <b>(C-II)</b>

**Dated: 23/10/2017**

**By Order**  
**Sd/-**  
**Dy. Registrar**